### **Electronic Toll Collection System**

[22 MAR., 2012]

### 1017. SHRI A. ELAVARASAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether NHAI has decided to roll out the Electronic Toll Collection (ETC) system across the country replacing the existing cash and receipt tax payment system;
  and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) Yes, Sir.

(b) At present a pilot project for implementation of Electronic Toll Collection (ETC) has been undertaken. Under this pilot project, ETC on few lanes on toll plazas on Delhi-Chandigarh section(s) of the national highways will become functional.

When the vehicle fitted with the RFID (Radio Frequency Identification) Tag passes through the Toll Plaza, the reader installed at the dedicated ETC lane reads the unique number of Tag and transmit this information to the Central Clearing House. The Account of this Tag number is debited with the pre-fixed amount and this amount is transferred to the respective Toll Operators through Bank at the end of Shift/Day.

## SC judgement on high security number plates

# †1018. SHRI RAGHUNANDAN SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the Hon'ble Supreme Court's recent judgement on high security number plates;
  - (b) the steps taken by Government in the light of said judgement; and
- (c) whether Government is contemplating to constitute any special task force to implement above said judgement?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Hon'ble Supreme Court, *suo motu*, is monitoring the implementation of the scheme of High Security Registration Plates (HSRP) in all States/UTs in the country and is delivering its directions to the States/UTs. In a recent order dated February 7, 2012, the Hon'ble

<sup>†</sup> Original notice of the question was received in Hindi.

Apex Court came with the following directions - States of Arunachal Pradesh, Meghalaya, Chhattisgarh, Orissa, Tamil Nadu, West Bengal and Union Territory of Lakshadweep have been granted extended time to file an affidavit of compliance and undertakings along with the imposition of Rs. 10,000/- as costs; States of Himachal Pradesh, Manipur, Mizoram, Nagaland, Sikkim, Uttarakhand and Union Territory of Andaman and Nicobar Islands have implemented the scheme and commenced the programme for fixation of HSRPs; States of Assam, Bihar, Gujarat, Haryana, Jammu and Kashmir, Jharkhand, Punjab, Tripura and Uttar Pradesh have been directed to complete the process of signing of agreements with the successful bidders; States of Chhattisgarh, Madhya Pradesh, Chandigarh, Delhi (NCT) and Puducherry have been directed to fianlize the tender process. The Hon'ble Court has issued a show cause notice to Andhra Pradesh Government for contempt of court's directions and has instructed all the States and Union Territories to complete the process of the implementation of HSRPs in the entire State, positively, by 30th April, 2012 for new vehicles and 15th June 2012 for old vehicles, mentioning specifically that no extension of time will be granted.

- (b) Ministry of Road Transport and Highways has requested all the State Governments/UT administrations to comply with the Hon'ble Supreme Court's directions and to expedite the status of implementation of HSRP in their respective State/UT.
  - (c) No, Sir.

### Proposal of roads for Madhya Pradesh

†1019. SHRI RAGHUNANDAN SHARMA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of the proposals for the Inter-State roads and economically important roads received from Madhya Pradesh and the numbr of pending proposals;
  - (b) the latest position of the sanctioned works;
- (c) the amount likely to be incurred on the pending proposals and by when these works will be sanctioned; and
  - (d) the number of the proposals related to Morena and the status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Total 38 proposals under Inter State Connectivity (ISC) and Economically Importance (EI) have been received from State Government of Madhya Pradesh, out of this 26 proposals with an aggregated

<sup>†</sup> Original notice of the question was received in Hindi